

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CEES
INVESTMENTS AND CONSULTANTS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	CEES INVESTMENTS AND CONSULTANTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21/05/1983
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, PUNE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65993MH1983PTC030031
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FLAT NO 204 2ND FLOOR SUCCESS SQUARE SR NO 157/1/2 KARVE ROAD, KOTHRUD, PUNE MH 411038 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28th March 2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME : SANDEEP JAYANT KULKARNI ADDRESS : 27/2, GUJARAT COLONY, NEAR HOTEL SAMARTH, PAUD ROAD, VANAZ CORNER, KOTHRUD PUNE, MAHARASHTRA, 411038 EMAIL ID : kulkarni.sandeep@rediffmail.com TELEPHONE NO : 9673000045 REGISTRATION NO : IBBI/IPA-002/IP-N01080/2021-2022/13714
8.	LAST DATE FOR SUBMISSION OF CLAIM	27th April, 2023

Notice is hereby given that the **CEES Investments And Consultants Private Limited** has commenced voluntary liquidation on 28th March 2023.

The stakeholders of **CEES Investments And Consultants Private Limited** are hereby called upon to submit a proof of their claims, on or before 27th April, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Sandeep Jayant Kulkarni
Liquidator

Date: 31st March 2023

Place: Pune

Reg. No. IBBI/IPA-002/IP-N01080/2021-2022/13714